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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 323/98

New Delhi, this the 8th day of March, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)  
Hon'ble Mr. N. Sahu, Member (A)

1. Balram Singh  
S/o Shri Gopal Singh,  
Cook, Police Colony, Model Town,  
Delhi.
2. Anand Kumar  
S/o Shri Zile Singh  
No. 273/C, OP Line, Delhi.
3. Man Bahadur  
S/o Shri Kishan Bahadur  
No. 286/C, Security Main Line,  
Delhi.
4. Ramchander  
S/o Shri Puran Bahadur  
No. 108/C, South District,  
Delhi.
5. Umrao Singh  
S/o Shri Laxman Singh  
No. 521/C, 6th BN, DAP, Delhi.
6. Ramesh Chander Mehta S/O Sh. Bahadur Singh  
No. 46/C, North/West Block, Delhi.
7. Gopal Singh S/O Shri Dharam Singh  
No. 606/C, 9th BN, DAP, Delhi.
8. Bahadur Singh S/O Sh. Kheem Singh  
No. 613/C, 10th BN, DAP, Delhi.
9. Prem Singh S/O Shri Motu Singh  
No. 478/C, 4th Bn, DAP, Delhi.
10. Madan Singh S/O Sh. Man Singh  
No. 619/C, 10th BN, DAP Delhi.
11. Durgadas S/O Sh. Ganbahadur  
No. 472/C, 4th BN, DAP, Delhi.
12. Balram Singh S/O Sh. Moti Singh  
No. 637/C, E Block, Delhi.
13. Prem Nath S/O Sh. Saran Das  
No. 187/C, New Delhi.
14. Parkash Chander S/O Sh. Jambaram  
179/C, Parliament Street, New Delhi.
15. Inder Bahadur S/O Sh. Mohan Singh  
No. 183/C, Parliament Street, New Delhi.

.....Applicants

(By Advocate Shri V.P. Sharma)

Versus

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(B)

1. Union of India  
through its Secretary,  
Ministry of Home Affairs,  
Northern Block, New Delhi.
2. The Chief Secretary,  
National Capital Territory of Delhi  
5 Sham Nath Marg, Delhi.
3. The Commissioner of Police,  
I.P. Estate, New Delhi.
4. The Secretary,  
Ministry of Finance,  
North Block, New Delhi.

....Respondents

(SI Bishan Swrup Departmental  
representative )

O R D E R (ORAL)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J):

The only grievance of the applicants who are Cooks in the Delhi Police is that they have no promotional avenues. It is stated that they have been appointed as Cooks during 1975 to 1988 ~~but~~ they would retire as Cooks. Since it has been well settled that there should be at least two promotional avenues in a service and the only grievance of the applicants is that their representations for the above purpose have not been considered so far by the respondents, We direct respondent No.1, Secretary, Ministry of Home Affairs to consider the representation dated 1.11.98 of the applicants in this regard within a period of three months from the date of receipt of a copy of this order and pass a suitable order.

The O.A. stands disposed of in terms of the same order.

N. Sahu  
(N. Sahu )  
Member (A)

V.R.R  
(V. Rajagopala Reddy )  
Vice-Chairman (J)

cc.